

Central Information Commission
केंद्रीय सूचना आयोग
बाबा गंगनाथ मार्ग, मुनिरका / Baba Gangnath Marg, Munirka
नई दिल्ली, New Delhi – 110067

New Delhi, the 30th Sep, 2022

Office Order

In pursuance of Ministry of Personnel, Public Grievances & Pension, Department of Personnel & Training, Office Memorandum No. 1/6/2011-IR, dated 07th November, 2019, JS(Admn), CIC is appointed as Nodal Officer in the Commission for suo-motu disclosure under Section 4 of the RTI Act, 2005.

2. This issues with the approval of Chief Information Commissioner.

Rabbani
(S.K. Rabbani)

Deputy Secretary(Admn)

Copy to :-

1. PPS to CIC/ICs
2. PPS to Secretary, CIC
3. PS to Additional Secretary, CIC
4. PS to JS(Admn)/JS(MR)/JS(P&B)/ Consultant(Registrar)
5. Director(Law)
6. All Deputy Secretaries/ Deputy Registrars/Designated Officers of CIC
7. DDO (Cash Section)/ RTI Cell/ CR-I/CR-II/Dak Section/Library/ Legal Cell/ Record Room
8. NIC Section for uploading the order immediately.
9. Concerned Task Holder
10. Guard File.